

बिहारी में हुए उर्दू सम्मेलन में पाकिस्तान के उच्चायुक्त की उपस्थिति

- \*280. { श्री हुकूम चन्द कद्वशाय :  
श्री बड़े :  
श्री बृजराज सिंह :  
श्री बागड़ी :

क्या वैशिशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान के उच्चायुक्त ने गत मई में राजधानी में हुए उर्दू सम्मेलन में भाग लिया था ;

(ख) क्या यह भी सच है कि पाकिस्तान ने इस सम्मेलन का आयोजन किये जाने के लिये वित्तीय सहायता दी थी; और

(ग) यदि हाँ, तो इस मामले में सरकार ने क्या कार्यवाही की?

वैशिशिक-कार्य मंत्रालय में राज्य मंत्री (श्रीमती लक्ष्मी मेनन): (क) पाकिस्तान के हाई कमिश्नर ने इस सम्मेलन में भाग नहीं लिया था। बताया जाता है कि पाकिस्तान के डिप्टी हाई कमिश्नर ने 2 और 3 मई 1965 को इस सम्मेलन में भाग लिया था।

(ख) इस सम्मेलन के आयोजन से पाकिस्तान का, वित्तीय अथवा किसी अन्य प्रकार से, कोई संबंध नहीं था।

(ग) प्रश्न नहीं उठता।

#### Chinese on Indo-Pak Border

- \*281. { Shrimati Tarkeshwari Sinha:  
Shri Onkar Lal Berwa:  
Shri D. C. Sharma:  
Shri Maheswar Naik:  
Shri Bibhuti Mishra:  
Shri Sarjoo Pandey:  
Shri Daljit Singh:  
Shri D. D. Puri:

Will the Minister of External Affairs be pleased to state:

(a) whether Government are aware that large number of Chinese are re-

ported to have arrived at the southern sector of the Indo-Pakistan border in Khulna district; and

(b) if so, whether the purpose of their arrival on the border is to study the strategy of the entire area?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) The Government have seen reports about increased number of Chinese personnel in certain areas of East Pakistan including Khulna bordering India.

(b) The Government of India are unable to confirm this.

#### Accidents in Jharia-Raniganj Coal Mines

- \*282. { Shri Indrajit Gupta:  
Shri Yashpal Singh:  
Shri Mohammad Elias:  
Shrimati Renu Chakravartty:  
Shri Krishnapal Singh:

Will the Minister of Labour and Employment be pleased to state:

(a) whether fatal accidents occurred between the 28th May and 12th June, 1965 at the Bhuchungdih, Poidih, Bhanora, Chinakuri, Rana and Ningha collieries in the Jharia-Raniganj area;

(b) the number of miners who lost their lives in each accident;

(c) the causes of the accidents; and

(d) the steps taken to prevent such disasters?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Yes; except in the Bhuchungdih colliery.

(b) One each in Poidih, Bhanora, Chinakuri and Rana collieries and two in Ningha Colliery.

(c) Fall of roof was the cause in all the accidents, except in Bhanora Colliery where the cause was striking against haulage tubs underground.

(d) Surprise inspections are made by the Mines Inspectorate to enforce

strictly the provisions of the Mines Act, 1952, and of the Rules and Regulations, made thereunder. Prosecutions are launched against the defaulting managements wherever necessary. To promote safety education and safety consciousness amongst mine workers, a National Council for Safety in Mines has been set up.

**Wage Board for Journalists and Non-Working Journalists**

- \*283. { Shri D. C. Sharma;  
Shri Onkar Lal Berwa;  
Shri Sidheshwar Prasad;  
Shri Madhu Limaye;  
Shri Ram Sewak  
Yadav;

Will the Minister of Labour and Employment be pleased to state:

(a) the progress made so far by the Wage Boards for Journalists and Non-Working Journalists in submitting their reports;

(b) whether the interim relief recommended by the Wage Boards has been paid by all the newspapers; and

(c) if not, the reasons therefor?

**The Minister of Labour and Employment (Shri D. Sanjivayya):** (a) Both the Wage Boards have made recommendations for grant of interim relief.

(b) and (c). A statement showing the progress of implementation of the recommendations for grant of interim relief to Working Journalists, based on the information received from the State Governments which are responsible for the implementation of the Working Journalists Interim Relief Order, is laid on the Table of the House. [Placed in Library. See No. LT-4668/65].

Information regarding payment of relief to non-journalists is being collected from the State Governments.

**"Payment by Result" Scheme**

- \*284. { Shri Raghunath Singh;  
Shri Solanki;  
Shri P. K. Deo;  
Shri Narasimha Reddy;  
Shri Ram Sewak;  
Shrimati Maimoona Sultan;

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Government propose to introduce a scheme, 'Payment by Result' in the Industries;

(b) if so, whether the opinion of the working class has been sought; and

(c) the details of the Scheme and when it will be given effect to?

**The Minister of Labour and Employment (Shri D. Sanjivayya):** (a) to (c). A detailed scheme has yet to be formulated and discussed with workers and employers before it is introduced.

**Payment of Pensions to Indians in Zanzibar**

\*285. **Shri Sham Lal Saraf:** Will the Minister of External Affairs be pleased to refer to the reply given to Starred Question No. 1031 on the 26th April, 1965 regarding payment of pensions to the retired Indian Officers in Zanzibar and state the progress made in the matter?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Sing):** The Tanzania authorities have since authorised the resumption of payment of pensions including arrears.

**U. N. Observers in Kashmir**

\*286. **Dr. M. S. Aney:** Will the Minister of Defence be pleased to state:

(a) the duties of the Observers nominated by the U. N. O. on the cease-fire line between Kashmir and Pakistan-protected Kashmir;